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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/165/2016

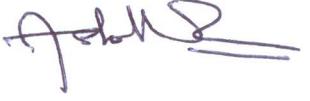
NAME OF THE PETITIONER(S) : Dr. S. Dharani & 2 others

NAME OF THE RESPONDENT(S) : M/s Dharani Textiles Private Limited & 8 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR }
R. ASHOK KUMAR } Counsel for Petitioners 

2. HARI SANKAR MANDI
SANDEEP KUMAR
VIHAR

Counsel For R3 to R6 

3. K. RAMESH
For Ramalingam & Associates Counselor R7 & R8 

4. R. Pradeep
A. V. Radhakrishna

Counsel R9 

Shri R Ashok Kumar, counsel for petitioner present. Shri Sandeep Kumar, representing counsel for R3 to R6, Shri K Ramesh, counsel for R7 & R8 and Shri R Pradeep, counsel for R9 are present. Counsels for R7 & R8 and counsel for R9 sought time to file counter. Time extended finally. Put up on 15.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)